

PROFARMA - III

STATEMENT OF LIQUID ASSETS AS ON 30th November, 2011

Name of the M.L.A. (in full) and to which the office belong : **GOPAL KRISHNA PATAR (Ministry of Excise Prohibition Department, State of Jharkhand)**

Present Post held : **Minister of Excise Prohibition Department, State of Jharkhand**

Present Pay (i) Basic Pay **Rs. 10,000/-**

(ii) G. Salary **Rs. 48,500/-**

Sl. No.	Name and Details of Movable Property	Year of Acquisition	How to acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons acquired	Value at the time of Acquisition	If not in own name state in whose name had and his/her relationship to the Public Servant	Present Value	Income derived (Interest/Dividend received)	Remarks
1	2	3	4	5	6	7	8	9
1	Cash in Hand		-	Rs. 2,16,000 Rs. 1,50,000 Rs. 25,000 Rs. 15,000 Rs. 25,000	Own Name Wife Name Daughter (Pragati Priyadarshini) Daughter (Vijaya Laxmi)	- - - -	- - - -	- - - -
2	Cash with Bank (Current/Saving Account only)		SBI, Bundu A/c No. 3072403 7730 BOI, Bundu A/c No. 0012 Gramin Bank, Sindri A/c No. 1834 Gramin Bank, Ranchi SBI, HUF A/c No. 31627424189 Central Bank of India, Ranchi A/c No. 3100874768 HDFC SB A/C NO. 1501630000491 Central Bank, SB A/C No. 1523842606 Central Bank, C/A [Raj Const.] A/C No. 3044032906	Rs. 74,118 Rs. 19,824 Rs. 317 Rs. 1617 Rs. 1,10,000 Rs. 9,807 Rs. 10,800 Rs. 82,274 Rs. 1,17,000	Joint A/c (G. K. Patar & Arti Kumari) Pragati Enterprises (Prop. G. Patar) Own Name Own Name Own Name Own Name Wife Name Wife Name Wife Name	Rs. 74,118 Rs. 19,824 Rs. 317 Rs. 1617 Rs. 1,10,000 Rs. 9,807 Rs. 10,800 Rs. 82,274 Rs. 1,17,000	- - - - - - - -	- - - - - - -

(Signature)
Minister of Excise Prohibition Department, State of Jharkhand